

**GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA
UNSTARRED QUESTION NO. 3758
TO BE ANSWERED ON 16TH JULY, 2019**

DISTRIBUTION OF FOODGRAINS UNDER WELFARE SCHEMES

**3758. DR. SUBHASH RAMRAO BHAMRE:
SHRI KULDEEP RAI SHARMA:
DR. HEENA GAVIT:
SHRI SUNIL DATTATRAY TATKARE:
SHRIMATI SUPRIYA SULE:**

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the details of foodgrains and other items distributed under various welfare schemes including the Public Distribution System/Targeted Public Distribution System/Antyodaya Anna Yojana and other welfare schemes being implemented by the Government for the people living Below Poverty Line in the country, State/UT-wise including Andaman and Nicobar Islands;**
- (b) the quantum of foodgrains supplied for distribution under the said schemes during each of the last three years and the current year, State and scheme-wise;**
- (c) whether some States have failed to utilise the quota under the said schemes during the said period, if so, the details thereof and the reasons therefor;**
- (d) whether the Government has received complaints regarding irregularities in the implementation of the said schemes during the said period, if so, the details thereof;**
- (e) the action taken by the Government on such complaints so far, State and scheme-wise; and**
- (f) the other measures taken/being taken by the Government for proper implementation of the said schemes and supply of adequate foodgrains there under?**

**A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD &
PUBLIC DISTRIBUTION
(SHRI DANVE RAOSAHEB DADARAO)**

(a) to (c): The commodities allocated by Government of India through Public Distribution System are foodgrains that include rice, wheat & nutri-cereals in addition to sugar and kerosene oil.

Govt. of India makes allocation of foodgrains to the States/UTs under Targeted Public Distribution System (TPDS) in terms of National Food Security Act, 2013. The Act provides for coverage of upto 75% of the rural population and upto 50% of the urban population for receiving highly subsidized foodgrains under Targeted Public Distribution System (TPDS), thus covering about two-thirds of the population or atleast 81.35 crore persons, as per Census 2011 population. Corresponding to the above coverage at All India level, State-wise percentage coverage has been determined by the then Planning Commission (now NITI Aayog). Under the Act eligible households, which comprise of Antyodaya Anna Yojana (AAY) households and priority households, are entitled to receive foodgrains @ Rs 1/2/3 per kg for nutri-cereals/wheat/rice respectively. While priority households are entitled to receive 5 kg per person per month, AAY households, which constitute the poorest of the poor, continue to receive 35 Kg of foodgrains per household per month. The Act is being implemented in all the 36 States/UTs including Andaman & Nicobar Islands.

In addition to NFSA, Govt. of India also allocates foodgrains under Other Welfare Schemes (OWS) such as Wheat Based Nutrition Programme (WBNP), Mid Day Meal Scheme (MDM), Scheme for Adolescent Girls (SAG), Annapurna Scheme and Allocation of foodgrains under Welfare Institutions & Hostels Scheme. Foodgrains are allocated under MDM and WBNP Schemes at NFSA rates and under SAG, Annapurna and Welfare Institutions and Hostels Scheme at BPL rates. However, sugar and kerosene are not allocated under OWS.

Govt. of India makes allocation of PDS Kerosene on quarterly basis to States/UTs. Further distribution of PDS Kerosene within the States/UTs under PDS network to various categories of ration card holders/consumers is the responsibility of the concerned State/UT. The scale and criteria for distribution of PDS Kerosene is also decided by the State/UT Govt.

Under the Sugar subsidy scheme effective from 1.6.2013, Central Govt. was reimbursing sugar subsidy to the States/UTs @ Rs. 18.50 per kg limited their existing allocations covering BPL population (inclusive of poorest of poor person in the country i.e. AAY families) of all States/UTs and entire population in case of North Eastern States/Special category States/Hilly States and Island Territories. The State/UT Govt. were required to procure sugar from the open market through a transparent system for distribution under PDS. The task of distribution of sugar is undertaken by States/UTs. The Central Govt. has reviewed the scheme in May, 2017 and decided to continue it only for AAY families w.e.f 1.6.2017 with reimbursement of a fixed subsidy of Rs.18.50 per kg @ 1 kg per month per AAY family to participating States/UTs.

The State/Union Territory-wise details of the foodgrains (rice & wheat) allocated under National Food Security Act/Targeted Public Distribution System and Other Welfare Schemes during the last three years and the current year is at Annexure-I & II.